

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 63 to 68 of 2017 (SZ)

Appellant(s)

Vs.

Respondent(s)

M/s Vinayaka Blue Metals
Rep by the Partner B. Chandrabose
Thuppuganapalli, Hosur Taluk,
Kishangiri District.

The Appellant Authority
Tamil Nadu Pollution Control Board
Kishna Vilas, No.51 Gangadeeswarar,
Koil Street, Purasawalkam,
Chennai 600084 and 3 others.

Legal Practitioners for Appellant(s)

M/s R. Saravana Kumar
E. Veda Bagath Singh
J. Raja Rao, U Sriram

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Appellant & counsel not present. R2, R3 counsel present. R4 side no representation. For appearance of R1, R4 & reply of R1, R4 call on 07.12.2017 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>